

Nomination of cases by Hon'ble The Chief Justice on 09/09/2015			
Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	Spl. A. Defective – 641/2015 with Spl. A. Defective – 642/2015 with Spl. A. Defective – 643/2015 with Spl. A. Defective – 637/2015 with Spl. A. Defective – 607/2015 with W. P. - 45541/2015 with W. P. - 37046/2014 with W. P. - 43676/2014 with W. P. - 58469/2014 with W. P. - 21173/2015 with W. P. - 46024/2015 with W. P. - 41181/2015 with W. P. - 53090/2014 with W. P. - 58520/2013 with W. P. - 62241/2013 with W. P. - 55925/2013 with W. P. - 50787/2013 with W. P. - 62025/2013 with W. P. - 58712/2013 with W. P. - 57236/2013 with W. P. - 52521/2013 with W. P. - 60088/2013	Hon'ble the Chief Justice (with all connected matter)	Computer Fresh Section on 09/09/2015
2	Spl. A. Defective – 631/2015	Hon. Dilip Gupta, J.	Computer Fresh Section on 09/09/2015
3	Writ C – 49165/2015	Hon. Arun Tandon, J.	Writ C-II Section on 10/09/2015
4	Writ C – 48922/2015	Hon. Arun Tandon, J.	Writ C-II Section on 10/09/2015
5	Spl. A. – 628/2015	Hon. Dilip Gupta, J.	Computer Fresh Section on

			09/09/2015
Bench Comprising			
6	Crl. W. P. - 11040/2014 (Recall Application)	Hon. Arun Tandon, J. and Hon. Mohd. Tahir, J.	Writ C-II Section on 10/09/2015
Hon....., J.			
7	S. A. - 1425/1990	Hon. Pankaj Mithal, J.	Second Appeal Section on 10/09/2015
8	S. A. - 1480/1975	Hon. Pankaj Mithal, J.	Second Appeal Section on 10/09/2015
9	Bail – 32172/2015	Hon. Bharat Bhushan, J.	Computer Fresh Section on 09/09/2015
10	A227 – 4902/2015	Hon. Sunita Agarwal, J.	Listing Section on 09/09/2015
As per Judicial Order (For Hon....., J.)			
11	Writ A – 42906/2015	Hon. Sudhir Agarwal, J.	Writ A-II Section on 10/09/2015

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
10/09/2015